

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.1201/97

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)  
Hon'ble Smt. Shanta Shastry, Member(A)

New Delhi, this the 5th day of July, 2000

1. Om Parkash s/o Sh. Ram Lubya
2. Jai Prakash s/o Sh. Bhartu
3. Mohar Singh s/o Sh. Shiv Sahay
4. Raj Kumar s/o Sh. Chotay Lal
5. Phool Singh s/o Sh. Baldev Singh
6. Bhim Singh s/o Sh. Man Singh
7. Shri Nath Singh s/o Sh. Raj Karan Singh

All are working as Teemer Man  
in the Ordnance Factory, Muradnagar  
Distt. Ghaziabad (UP)  
and are residing in Ordnance Factory  
Estate, Distt. Ghaziabad (UP). . . . . Applicants

(By Shri Yogesh Sharma, Advocate)

Vs.

1. Union of India through  
The Secretary  
Ministry of Defence  
Govt. of India  
New Delhi.
2. The Director General  
Ordnance Factory Board  
10-A, Auckland Road  
Calcutta.
3. The General Manager  
Ordnance Factory  
Muradnagar  
Distt. Ghaziabad (UP). . . . . Respondents

(By Shri S.Mohd. Arif, Advocate)

O R D E R (Oral)

By Reddy. J.

The applicants seek to raise the issue of  
merger of Laddleman (Skilled) and Teemerman (Skilled)  
and the revision of their seniority which was done in  
1989 by filing the present OA in 1997.



2. The present OA is filed aggrieved by the order dated 13.3.1997 whereby the representation made by the applicant in 1996 was rejected and it is clearly stated in Annexure-AI that the seniority of the applicants in the Skilled Grade in the trade of Melter after merger has correctly been done in accordance with the instructions contained in the letter dated 28.7.1989.

3. It has been held by the Supreme Court (See K.R.Mudgal & Sons Vs. R.P.Singh & Sons, 1986(4) SCC 531 = 1987(1) ATR P-1) that the seniority of the employees should not be disturbed after <sup>a</sup> ~~several~~ long lapse of time.

4. In the above circumstances the OA is hit by Section 21 of the Administrative Tribunals Act, 1985 and it is accordingly dismissed as barred by limitation. No costs.

*Shanta*  
(SMT. SHANTA SHAstry)  
MEMBER(A)

*Andhra Pradesh*  
(V.RAJAGOPALA REDDY)  
VICE CHAIRMAN(J)

/RAO/